

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 2

IA(I.B.C)(PLAN)/8(CH)2024
In
CP (IB) No. 155/Chd/Pb/2021
(Admitted)

IN THE MATTER OF:

Sheel Auto Industries Pvt. Ltd.

...

Petitioner

Under Section: 10, 30 IBC 2016

Order delivered on 10.07.2024

CORAM:

SHRI. UMESH KUMAR SHUKLA,
HON'BLE MEMBER (T)

SHRI. HARNAM SINGH THAKUR,
HON'BLE MEMBER (J)

PRESENT:

For the RP

: Mr. Raghav Kakkar, Advocate with Mr. Akhil Ahuja, RP in person

For the SRA

: Ms. Shina Sehgal, Advocate

ORDER

IA(I.B.C)(PLAN)/8(CH)2024

The Vakalatnama has been filed vide diary No.01742/1 dated 05.07.2024.

The same is taken on record.

The Convenience Proforma has been filed vide diary No.01742/2 dated 09.07.2024. The same is also taken on record.

Let the matter be listed on 24.07.2024.

Sd/-
(UMESH KUMAR SHUKLA)
HON'BLE MEMBER (T)

Sd/-
(HARNAM SINGH THAKUR)
HON'BLE MEMBER (J)